

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-348/ND/17

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2018**

**NAME OF THE COMPANY: M/s. Rachna Sarees V/s. Charming Apparels Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Applicant: Mr. Alok Kumar Kuchhal (IRP) in person & Mr.
Manish Jain for IRP

Present for the Respondent: Mr. Deepshikha Sharma (Counsel for ex-Director
Rahul Jain)

ORDER

Learned counsel for the RP submits that the matter was never listed for pronouncement and there was no communication received. Let the Bench Officer file a report. Be listed on 17th of July, 2018.


**(Ina Malhotra)
(Member (J))**

(Sameer)